

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**Notification.**

Dated Shillong, the 3<sup>rd</sup> October, 2018.

No. LJ (A) 28/2001/Pt.I/332 –The Governor of Meghalaya is pleased to appoint Shri Bindo M. Lanong, Ex-MLA as Co-Chairman, Meghalaya State Law Commission under “Category A” with facilities contained in the Finance Department’s letter No.FEM.44/2003/Pt.II/156 dated 17.09.2010 with effect from the date of joining and until further orders.

Sd/-

(W. Khylllep)

Secretary to the Govt. of Meghalaya,  
Law Department.

Memo No. LJ (A) 28/2001/Pt.I/332-A,

Dated Shillong, the 3<sup>rd</sup> October, 2018.

Copy to:-

1. The Private Secretary to the Chief Minister of Meghalaya, Shillong .
2. The Private Secretary to the Deputy Chief Minister, Government of Meghalaya.
3. The Private Secretary to the Minister Law, Government of Meghalaya.
4. The Principal Secretary to the Government of Meghalaya, Personnel Department.
5. The Principal Secretary to the Government of Meghalaya, Finance Department (Consulted I/D No.FM.973/18 dt. 20-09-2018).
6. The Advocate General, High Court of Meghalaya, Shillong.
7. The Accountant General (A & E), Meghalaya, Shillong -793001.
8. The Secretary, Meghalaya State Law Commission.
9. The Under Secretary to the Government of Meghalaya, Chief Minister’s Secretariat.
10. Shri Bindo M. Lanong, Co-Chairman Meghalaya State Law Commission.
11. The Secretaries, Shillong Bar Association/Tura Bar Association/Jowai Bar Association.
12. SAD (Accounts)/Nazarat Department.
13. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of Gazette of Meghalaya.
14. The Treasury Officer, Shillong North/South Treasury.
15. DEO, Law Department.
16. Guard file.

By order etc.,

Secretary to the Govt. of Meghalaya,  
Law Department.

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